

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 60 (Mis.)/
I-7-3/2025

Bilaspur, dated 05 February, 2025

In partial modification of the Calendar of the High Court of Chhattisgarh for the year 2025, **11th February, 2025** is declared holiday for the High Court & Registry, on account of Mayor/ President, Ward Member Election of Municipal Corporation and in lieu thereof, **22nd March 2025** is declared as working day for High Court.

BY ORDER OF HON'BLE THE HIGH COURT

Sd/-
(K. VINOD KUJUR)
REGISTRAR GENERAL

Endt. No. 2549/
I-7-3/2025

Bilaspur, dated 05 February, 2025

Copy forwarded to: -

1. Joint Registrar-cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,

18. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
19. Secretary General, Supreme Court of India, New Delhi, for information.
20. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Bangalore / (5) High Court for the State Telangana at Hyderabad / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttarakhand at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujrat at Ahmedabad / (20) High Court of Himachal Pradesh at Shimla / (21) High Court of Manipur at Imphal / (22) High Court of Meghalaya at Shilong / (23) High Court of Tripura at Agartala/ (24) High Court of Andhra Pradesh at Amaravati,
21. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
22. Registrar (Vig./ I.& E./ Judl./S & A cell), High Court of Chhattisgarh, Bilaspur,
23. Registrar (Computerization)-Cum-C.P.C., High Court of C.G., Bilaspur-with a request to get the same be uploaded in the website of this High Court.
24. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
25. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/ (12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Korla at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda- Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujanj, Chhattisgarh.,
26. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4)Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15) Manendragarh / (16) Bemetara/ (17) Baloda-Bazar/ (18) Surajpur / (19) Balod/ (20) Kondagaon, Chhattisgarh,
27. The Special Judge, (1) Bastar at Jagdalpur/ (2)Bilaspur/ (3) Durg/(4) Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar / (11) Korla at Baikunthpur, Chhattisgarh.,
28. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh
29. Member Judge, Industrial Court, Raipur, Chhattisgarh,
30. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ Raipur No.01/ Raipur No.02/ Rajnandgaon/ Ambikapur Chhattisgarh
31. Additional Registrar (Judl. & Classi./ D.E. & E./ Admn.), High Court of Chhattisgarh, Bilaspur,
32. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
33. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
34. O.S.D., High Court of Chhattisgarh, Bilaspur,
35. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
36. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
37. Accountant General, Zero Point, Baloda Bazar Road, Raipur, for information.
38. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
39. President, High Court Bar Association, High Court Campus, Bilaspur,

40. All Registrars (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
41. All Additional Registrars (M)/Budget Officer, High Court of Chhattisgarh, Bilaspur,
42. All Deputy Registrars/Accounts Officer/ Senior Court Manager/Senior Librarian, High Court of Chhattisgarh, Bilaspur,
43. All Assistant Registrars/Assistant Registrar (IT)/Computer Programmers, High Court of Chhattisgarh, Bilaspur,
44. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
45. Section Officer/Section In-charge [Accounts / Budget / Cash / Cause List / Central Filing / Checker / Civil / Complaint / Confidential / Copying / Criminal / S. & A. Cell/ District Establishment / Establishment / H.C.E.R.Cell / Paper Book & Inspection / Pension & Pay Fixation / Protocol / Receipt & Despatch / Record Room-(Adm. / Civil / Criminal / Writ) / Stationary / S.C. / S.W. / Works / Writ/ I.L.R./ Juvenile Justice Cell/SCMS Cell/Scanning & Digitization Cell], Court Officer, Mediation Section, High Court of Chhattisgarh, Bilaspur,
46. All Private Secretaries/Court Managers/Assistant Editor (I.L.R.)/Librarian/Software Engineer, High Court of Chhattisgarh, Bilaspur,
47. **for information and necessary action.**


(K. VINOD KUJUR)
REGISTRAR GENERAL